

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/13094/2024	GAJENDRA NATH SAHU VS STATE OF ODISHA	RAMESHA CHANDRA PRADHAN VS	GOPALPUR /111 /2024 () //
2	D-BLAPL/13095/2024	SK. ARSAD AYUB @ PINTU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	//0 () //
3	D-BLAPL/13100/2024	PANDABA KAHALSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
4	D-BLAPL/13101/2024	SANJAY MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /129 /2024 () //
5	D-BLAPL/13102/2024	MAMINA GOCHHAYAT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /21 /2023 () //
6	D-BLAPL/13103/2024	BULI BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /152 /2021 () //
7	D-BLAPL/13106/2024	BHIMSEN DHIBAR VS STATE OF ODISHA	SK. ZAFARULLA VS	LAHUNIPADA /65 /2024 () //
8	D-BLAPL/13107/2024	SUJAN SEKH VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /31 /2020 () //
9	D-BLAPL/13108/2024	LAXMAN PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	ORKEL /49 /2020 () //
10	D-BLAPL/13114/2024	ANIRUDHA JAYASINGH @ ANI VS STATE OF ODISHA	ANUPAM RATH VS	DELANGA /147 /2022 () //
11	D-BLAPL/13115/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	ANUPAM RATH VS	PURI SADAR /305 /2023 () //

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12	D-BLAPL/13121/2024	PRASANTA SWAIN @ PRASANT KUMAR SWAIN @ DUNGEL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /832 /2023 () //
13	D-BLAPL/13124/2024	BABULA @ BABULA KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /195 /2023 () //
14	D-BLAPL/13125/2024	SARIF KHAN @ CHINTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /128 /2024 () //
15	D-BLAPL/13126/2024	BENUDHAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BANKI /104 /2024 () //
16	D-BLAPL/13133/2024	DIPUNA @ RASHMI RNJAN NATHA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIMAPADA /58 /2014 () //
17	D-BLAPL/13134/2024	SULALITA NAG VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	GOCHHAPADA /152 /2023 () //
18	D-BLAPL/13138/2024	ASIM NAIK @ RAJ @ ASHIM NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIKIRI /124 /2023 () //
19	D-BLAPL/13139/2024	KRUPASINDHU BAG @ KRUPA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /50 /2024 () //
20	D-BLAPL/13142/2024	BHUJA HANS VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /102 /2024 () //
21	D-BLAPL/13143/2024	MITU SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	SUBALAYA /103 /2024 () //
22	D-BLAPL/13144/2024	PANKAJ SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
23	D-BLAPL/13146/2024	TIKESWAR GOUD @ NAG	JNYANANANDA PANDA	KALAMPUR /52 /2024

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/13148/2024	KASI @ RAJENDRA ROUT	LAXMIDHAR MAHAPATRA	SAHID NAGAR P.S. /136 /2024
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/13149/2024	RAJKISHORE SAHOO	LAXMIDHAR MAHAPATRA	LALBAG /294 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/13153/2024	MEHERUDDIN KHAN	GOPINATH MISHRA	G.R.P.S. (TITILAGARH) /28 /2014
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/13154/2024	MEHERUDDIN KHAN	GOPINATH MISHRA	G.R.P.S. (TITILAGARH) /27 /2014
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/13155/2024	MOHAN HARIJAN	SATYA NARAYAN MISHRA 4	BISWANATHPUR /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/13157/2024	SURYAKANTA KANHAR	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/13158/2024	BABU @ PRASANTA BEHERA	BHARATI DASH	PURUNAKOTE /14 /2017
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/13163/2024	PRAFULLA DAS	PRASANTA KUMAR NANDA	BHARATPUR PS /224 /2024
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/13166/2024	SK. IRFAN	LOKANATH NAIK	MADHUPATNA /392 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/13167/2024	CHANDAN SINGH	PRIYA RANJAN SINGH	BARBIL /69 /2024
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/13169/2024	MITHUN SARKAR	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /226 /2024
		VS	VS	()

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35	D-BLAPL/13171/2024	STATE OF ODISHA BALA @ BARADI @ KATI SINGH VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA SADAR /157 /2023 ()
36	D-BLAPL/13173/2024	STATE OF ODISHA RAM PRASAD ROY VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /226 /2024 ()
37	D-BLAPL/13176/2024	STATE OF ODISHA AMIT @ PULAK BISWAS VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /226 /2024 ()
38	D-BLAPL/13178/2024	STATE OF ODISHA SK RINKA @ SK SAFIRUDDIN VS	APURBA DAS VS	// BASUDEVPUR /94 /2024 ()
39	D-BLAPL/13183/2024	STATE OF ODISHA RAJENDRA MANDAL VS	MANORANJAN PADHY VS	// / /0 ()
40	D-BLAPL/13184/2024	STATE OF ODISHA KAMAL SINGH @ KAMAL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /102 /2023 ()
41	D-BLAPL/13185/2024	STATE OF ODISHA MAHESH MEENA @ MAHESH VS	MANORANJAN PADHY VS	// JEYPORE SADAR /102 /2023 ()
42	D-BLAPL/13186/2024	STATE OF ODISHA MITU MAJHI VS	PARSURAM PANDA VS	// TUMUDIBANDHA /44 /2024 ()
43	D-BLAPL/13189/2024	STATE OF ODISHA PUSIKA LACHNA @ KULESIKA VS	SANGRAM KESHARI ROUT VS	// BANDHUGOAN /30 /2013 ()
44	D-BLAPL/13190/2024	STATE OF ODISHA RANJIT NAYAK VS	RAKESH KUMAR ROUSTRAY VS	// JATNI P.S. /224 /2020 ()
45	D-BLAPL/13191/2024	STATE OF ODISHA BAIDHAR PRADHAN VS STATE OF ODISHA	AMARESH DAS VS	// MALGODOWN /98 /2021 () //

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46	D-BLAPL/13192/2024	PRATAP MITRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /269 /2024 () //
47	D-BLAPL/13193/2024	RAGHU MANDI @ RAGHUNATH MANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /78 /2020 () //
48	D-BLAPL/13199/2024	BHAGABAN NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 () //
49	D-BLAPL/13200/2024	SITARAM KUMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 () //
50	D-BLAPL/13201/2024	AMARESH KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	GUDARI /56 /2021 () //
51	D-BLAPL/13205/2024	ABHISHEK NAG RAO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BELPARA /68 /2024 () //
52	D-BLAPL/13210/2024	AKHIL CLEMENT SURESH VS STATE OF ODISHA	NIRANJAN MAHARANA VS	AMBADOLA /64 /2024 () //
53	D-BLAPL/13215/2024	BIKRAM HARIPAL @ PAPUL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BINIKA /236 /2021 () //
54	D-BLAPL/13216/2024	SAMANTA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /37 /2024 () //
55	D-BLAPL/13217/2024	RANJIT GURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /3 /2024 () //
56	D-BLAPL/13220/2024	ANTA JANI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /143 /2024 () //
57	D-BLAPL/13223/2024	RAJKISHORE BHOI @ RAJU	ANIRUDHA DAS	ANGUL TOWN /260 /2024

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/13228/2024	PRATAP @ PRABHUDATTA KARNA	SURYAKANTA DWIBEDI	BOUDH /150 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/13229/2024	RANDHIR KUMAR TIWARI	LAXMINARAYAN PATEL	SAMBALPUR TOWN /118 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/13231/2024	GOJA @ BENGAL SOY	LAXMINARAYAN PATEL	THAKURMUNDA /52 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/13236/2024	ASHISH SAHU	JUGALA KISHORE PANDA	TARBHA /134 /2024
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/13237/2024	PRADEEP SAHOO @ KULU @ PRADEEP KUMAR SAHOO	JYOTIRMAYA SAHOO	TANGI (KHURDA) /540 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/13238/2024	GANGA NAYAK	DUSHMANTA KUMAR BISWAL	KUMBHARAPARA /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/13239/2024	MANAS SAMAL @ MANU	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/13240/2024	RABINDRANATH PRADHAN	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/13243/2024	MUKTI MUKESH MAJHI	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/13247/2024	KRUSHNA CHANDRA SAHOO	AMLAN SHAKTI PAUL	KHURDA MODEL /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/13260/2024	JAGAN @ SOMYA RANJAN JENA	BISWAJIT NAYAK	JODAPADAR /195 /2023
		VS	VS	()

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69	D-BLAPL/13262/2024	STATE OF ODISHA ANSUMAN @ SAGAR KUMAR APATA VS	SMRUTI RANJAN ROUT VS	// NIMAPADA /254 /2022 ()
70	D-BLAPL/13265/2024	STATE OF ODISHA PARSHU RAM VS	BISWAJIT RANJAN TRIPATHY VS	// MOHANA /6 /2023 ()
71	D-BLAPL/13267/2024	STATE OF ODISHA SIBAL MALI @ PATEL VS	RABINDRA NATH PRUSTY VS	// BRAJARAJNAGAR /93 /2024 ()
72	D-BLAPL/13269/2024	STATE OF ODISHA RAMAKRUSHNA SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// MOHANA /82 /2024 ()
73	D-CMAPL/19441/2024	STATE OF ODISHA MOHD. KUTABUDDIN@MD. KUTABUDIN VS	MANMAYA KUMAR DASH VS	// () ()
74	D-CMAPL/19449/2024	STATE OF ODISHA RABIN MANDAL VS	ADV VS	// () ()
75	D-CMAPL/19462/2024	MANOHAR MANDAL RAMARAMAN PANDA VS	ADV. VS	// () ()
76	D-CMAPL/19594/2024	STATE OF ODISHA M/S. B.C. PATRA VS	ADV VS	// () ()
77	D-CMAPL/19623/2024	STATE OF ODISHA GOPINATHA BEHERA VS	ADV VS	// () ()
78	D-CMP/19448/2024	SAMSUNDAR BEHERA BHAKTARAJ DEB GOSWAMI VS	ARABINDA TRIPATHY VS	// () ()
79	D-CMP/19456/2024	MINAKHI GOSWAMY SARTAJ BUKHSH KHAN @ SARTAJ BUKUSH KHAN VS	PRASANNA KUMAR RATH VS	// () ()
		MADHUSUDAN DAS		//

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80	D-CMP/19529/2024	RAMESH KUMAR AGRAWAL VS GOURI SHANKAR BHOOT	PRASANTA KUMAR SATAPATHY VS	// 0 //
81	D-CMP/19547/2024	AINTHI ROUTRAY VS ASIT KUMAR DAS	SUVASHISH PATTANAİK VS	// 0 //
82	D-CMP/19595/2024	RAMESH CHANDRA SAHOO VS COLLECTOR, KHURDA	BIDYADHAR MUDULI VS	// 0 //
83	D-CMP/19601/2024	MURALIDHAR NAYAK VS BANSIDHAR PARIDA	VIVEKANANDA JENA VS	// 0 //
84	D-CMP/19620/2024	POTNURU ASHOK KUMAR @ P.ASHOK KUMAR VS POTNURU RAMAKRISHNA	SANATAN DAS VS	// 0 //
85	D-CMP/19632/2024	BISWANATH SHARMA VS JAGADISH @ JAGDIP MALLICK	PRADIP KUMAR RAY VS	// 0 //
86	D-CMP/19637/2024	GITANJALI SAHOO VS LONIKA LIPSITA	HRUDANANDA MOHAPATRA VS	// 0 //
87	D-CMP/19640/2024	GITANJALI SAHOO VS PRAKASH CHANDRA SAHU	HRUDANANDA MOHAPATRA VS	// 0 //
88	D-CONTC/19446/2024	AKRURA MAHALİK VS ASWATHY S., I.A.S	ADV VS	// 0 //
89	D-CONTC/19447/2024	SARITA PARICHHA VS STATE OF ODISHA	ADV VS	// 0 //
90	D-CONTC/19466/2024	DIPTI PRADHAN VS SALINI PANDIT, SECY., H AND FW DEPT.BBSR	ADV VS	// 0 //
91	D-CONTC/19480/2024	KSHIROD KUMAR PRADHAN	ADV	//



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		VS	VS	0
92	D-CONTC/19481/2024	ARAVIND AGARWAL, I.A.S. HEMANTA KUMAR MALLICK	MAGA BEHERA	//
		VS	VS	0
93	D-CONTC/19484/2024	DIRECTOR, CUM EX OFFICIO CUM R AND DM DEPT. ASUTOSHA BEHERA	ADV.	//
		VS	VS	0
94	D-CONTC/19486/2024	DR. ARAVIND PADHEE, I.A.S. MALATI GANTAYAT	SANDHYARANI PANI	//
		VS	VS	0
95	D-CONTC/19487/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION REBIKA BASISTON	SANDHYARANI PANI	//
		VS	VS	0
96	D-CONTC/19489/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION MINA PANDA	ADV.	//
		VS	VS	0
97	D-CONTC/19490/2024	SHALINI PANDIT, I.A.S. BISHNU CHARAN MALLICK	DEBASIS TRIPATHY	//
		VS	VS	0
98	D-CONTC/19492/2024	SARALA KU.GIRI, TAHASILDAR PATTAMUNDAI, KENDRAPARA MINATI SAHU	ADV.	//
		VS	VS	0
99	D-CONTC/19495/2024	SHALINI PANDIT, I.A.S. PARMA MUDULI	ADV.	//
		VS	VS	0
100	D-CONTC/19496/2024	V. KEERTHI VASAN, I.A.S. RAJESH KUMAR NAYAK	ADV	//
		VS	VS	0
101	D-CONTC/19497/2024	SH.K.SANJAY MURTY, SECY., TO GOVT., MINISTRY OF HRD DEPT DR. LOPAMUDRA NANDA	ADV.	//
		VS	VS	0
102	D-CONTC/19498/2024	RAMA CHANDRA PALATA, O.A.S. 1 DR.DILIP NAIK	ADV	//
		VS	VS	0

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103	D-CONTC/19505/2024	KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR PINAS DIGAL VS	ADV VS	// // 0
104	D-CONTC/19507/2024	SURESH CHANDRA DALAI, I.A.S KISHORE CHANDRA RATH VS	ADV VS	// // 0
105	D-CONTC/19515/2024	SUSANTA KUMAR DASH MEENA KUMARI @ MEENA KUMARI ROUT VS	KUNAL KUMAR SWAIN VS	// // 0
106	D-CONTC/19522/2024	ASWATHY S., I.A.S. PRASANT KUMAR MOHARANA VS	KUNAL KUMAR SWAIN VS	// // 0
107	D-CONTC/19527/2024	ARINDAM DAKUA, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, CUTTACK SURESH CHANDRA SWAIN VS	ADV. VS	// // 0
108	D-CONTC/19534/2024	ARINDAM DAKUA, COLLECTOR CUM C.E.O., CTC BIBHUTI BHUSAN BHUYAN VS	ADV. VS	// // 0
109	D-CONTC/19537/2024	RAJESH PRABHAKAR PATIL, I.A.S. ANADI CHARAN NAYAK VS	ADV VS	// // 0
110	D-CONTC/19553/2024	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR NIRAKAR MOHANTY VS	ADV VS	// // 0
111	D-CONTC/19555/2024	ASWINI KUMAR MISHRA, I.A.S. GOPABANDHU ROUT VS	ADV VS	// // 0
112	D-CONTC/19556/2024	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, W.R DEPTT. SK. BADURUDDIN VS	ADV. VS	// // 0
113	D-CONTC/19558/2024	MANOJ YADAV, D.G., R.P.F., DELHI BISHNU PRIYA DEVI VS	ADV VS	// // 0
		ASWASTI S., PRINCIPAL SECY., TO GOVT. S AND ME DEPT.		//

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114	D-CONTC/19560/2024	RAMAKANTA SWAIN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/19561/2024	BIDYABHUSAN SHASANI VS VISHAL KUMAR DEV, PRINCIPAL SECY., FINANCE DEPT.BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
116	D-CONTC/19563/2024	PRAFULLA KUMAR SAHOO VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
117	D-CONTC/19574/2024	ALOK MUKHI VS SACHITANANDA NAYAK, TAHASILDAR, KANDHAMAL	LAXMAN BHOI VS	// 0 //
118	D-CONTC/19582/2024	SANATAN DAKUA VS DIBYA JYOTI PARIDA, COLLECTOR CUM D.M, GANJAM	DILLIP KUMAR MOHAPATRA VS	// 0 //
119	D-CONTC/19586/2024	BIRA BARA NAYAK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
120	D-CONTC/19591/2024	SISIRA KUMAR RAY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/19600/2024	BIJAY KUMAR BEHERA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/19603/2024	SASMITA DAS VS BHABANI SHANKAR CHAYANI, DIRECTOR H.E, DEPT.	ADV VS	// 0 //
123	D-CONTC/19608/2024	MALATI DEI VS SANATH KUMAR N, I.F.S., DY DIRECTOR NANDANKANAN ZOOLOGICAL.PARK, KHORDHA	ADV VS	// 0 //
124	D-CONTC/19625/2024	SARAT KUMAR PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/19630/2024	CHAKRADHAR BEHERA	ADV.	//

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		VS	VS	()
126	D-CRLA/13093/2024	ANU GARG, I.A.S. RANJIT MUNDA	CHITTA RANJAN SAHU	// JODA /195 /2023
		VS	VS	()
127	D-CRLA/13123/2024	STATE OF ODISHA JACHINDRA NAYAK	SHYAMANANDA JENA	// KOREI /349 /2020
		VS	VS	()
128	D-CRLA/13130/2024	STATE OF ODISHA PUPULI @ SAURAV KUMAR BISOI	PRADEEP RANJAN MISHRA	// ITAMATI /29 /2015
		VS	VS	()
129	D-CRLA/13159/2024	STATE OF ODISHA PANDIT @ PAPPU @ PREETAM TIWARI	BHARATI DASH	// BRAJARAJNAGAR /2 /2019
		VS	VS	()
130	D-CRLA/13230/2024	STATE OF ODISHA D.RAMA RAO @ DIMIDI RAMA RAO	SAMVIT MOHANTY	// VIGILANCE PS (BERHAMPUR) /54 /2011
		VS	VS	()
131	D-CRLA/13235/2024	STATE OF ODISHA HAIDER KHAN	LAXMINARAYAN PATEL	// SAMBALPUR TOWN /124 /2023
		VS	VS	()
132	D-CRLA/13252/2024	STATE OF ODISHA SANIA @ BISWAMOHAN RAY	SAMVIT MOHANTY	// NAUGAON /41 /2011
		VS	VS	()
133	D-CRLA/13264/2024	STATE OF ODISHA AMIT MIRDHA	PRAJIT KUMAR PRADHAN	// RAIRAKHOL /228 /2020
		VS	VS	()
134	D-CRLMA/13218/2024	STATE OF ODISHA PADMANABHA PADHAN	ADV.	// LATHOR /66 /2023
		VS	VS	()
135	D-CRLMC/13096/2024	STATE OF ODISHA GAURAV KUMAR AGRAWAL @ KALLU	PRASHANTA KUMAR NAYAK	// / /0
		VS	VS	()
136	D-CRLMC/13104/2024	ANIL KUMAR AGRAWAL SURATHA KUMAR PATRA	SK. ZAFARULLA	// KOIDA /16 /2018
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/13105/2024	STATE OF ODISHA RPFAS TECHNOLOGIES PVT. LTD. VS	IPSIT AUROBINDO ACHARYA VS	// / /0 ()
138	D-CRLMC/13109/2024	STATE OF ODISHA MITIGA@MITAKA SWAIN VS	LAMBODOR ACHARI VS	// GANGAPUR (BHANJANAGAR) /68 /1996 ()
139	D-CRLMC/13111/2024	STATE OF ODISHA ANULEKHA PRIYADARSHINI NATH VS	BHABANI SHANKAR DASPARIDA VS	// NALCO /145 /2016 ()
140	D-CRLMC/13118/2024	STATE OF ODISHA RANJAN KUMAR MALIK VS	SAMARENDRA MOHANTY VS	// PATTAMUNDAI /155 /2022 ()
141	D-CRLMC/13128/2024	STATE OF ODISHA PRASANJIT RAY VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /419 /2021 ()
142	D-CRLMC/13136/2024	STATE OF ODISHA BIBEKANANDA @ VIVEKANANDA ROUT VS	ARIJEET MISHRA VS	// / /0 ()
143	D-CRLMC/13140/2024	JAGANNATH PANDA BIBEKANANDA@VIVEKANANDA ROUT VS	ARIJEET MISHRA VS	// / /0 ()
144	D-CRLMC/13141/2024	JAGANNATH PANDA BIBEKANANDA @ VIVEKANANDA ROUT VS	ARIJEET MISHRA VS	// / /0 ()
145	D-CRLMC/13145/2024	JAGANNATH PANDA BIBEKANANDA @ VIVEKANANDA ROUT VS	ARIJEET MISHRA VS	// / /0 ()
146	D-CRLMC/13151/2024	JAGANNATH PANDA SUNIL MANOHAR SAHOO VS	SAMARENDRA BAHADUR VS	// SAHID NAGAR P.S. /297 /2021 ()
147	D-CRLMC/13162/2024	STATE OF ODISHA SATIS KUMAR MISHRA @ MAUJA @ CHHATISH MISHRA VS STATE OF ODISHA	SARFARAZ AHMED VS	// BAIDYANATHPUR /135 /2006 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/13165/2024	NARAYAN CHANDRA SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	DHAMNAGAR /53 /2019 () //
149	D-CRLMC/13168/2024	SHAHANAWAZ MALIK @ SHAHNAWAR MALIK MUFI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /205 /2023 () //
150	D-CRLMC/13170/2024	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	RAJKANIKA /198 /2019 () //
151	D-CRLMC/13175/2024	ALIVA PATRA VS STATE OF ODISHA	B.S.DASPARIDA VS	AIRPORT /174 /2023 () //
152	D-CRLMC/13177/2024	BUNTY@PRASAD MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AIRPORT /174 /2023 () //
153	D-CRLMC/13182/2024	ARCHANA PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AIRPORT /174 /2023 () //
154	D-CRLMC/13188/2024	CHANDAN PRADHAN VS JOGENDRA PAL	PRAVASH CHANDRA JENA VS	/ /0 () //
155	D-CRLMC/13209/2024	GATIKRUSHNA SETHY VS STATE OF ODISHA	MANASI MOHAPATRA VS	PATNA /68 /2021 () //
156	D-CRLMC/13211/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	GAUTAM MUKHERJI, (SENIOR ADV) VS	/ /0 () //
157	D-CRLMC/13219/2024	LOKA@ LOKANATHA SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /33 /2016 () //
158	D-CRLMC/13224/2024	BHABAGRAHI SAHOO VS STATE OF ODISHA	ALOK KUMAR KAR VS	CHANDAKA P.S. /67 /2013 () //
159	D-CRLMC/13244/2024	DINESH PRADHAN	BHARAT BHUSAN ROURTRAY	ANGUL TOWN /1014 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/13248/2024	M/S. SHIV PHARMECEUTICALS, PREVIOUSLY M/S. SHIV TRADERS	DIPTI RANJAN MOHAPATRA	/ / 0
		VS	VS	()
		M/S. RAPTAKOS BRETT AND CO. L.T.D.		//
161	D-CRLMC/13255/2024	SANTOSH GOUDA	SIDDHARTH GOUTAM DAS	GANGAPUR (ASKA) /123 /2007
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/13268/2024	PRAKASH NAIK	OM PRAKASH SARAN	DHENKANAL SADAR /522 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMP/13098/2024	AULA SURESH	SIDHARTHA SANKAR RAY 2	/ / 0
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMP/13150/2024	SITA KANDI	BISWARANJAN DALAI	/ / 0
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMP/13164/2024	JAGABANDHU SAHU	SOUBHAGYA KUMAR DASH	/ / 0
		VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMP/13172/2024	SARBESWAR PRADHAN	PRAFULLA CHANDRA DAS	/ / 0
		VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMP/13233/2024	SRINIVAS PATRO	BIBHU PRASAD TRIPATHY	/ / 0
		VS	VS	()
		DEEPIKA PATRA		//
168	D-CRLMP/13251/2024	SANGRAM KESHARI PALATASINGH	KABIRAJ PRADHAN	/ / 0
		VS	VS	()
		SRIMATI PALTASINGH		//
169	D-CRLREV/13249/2024	SUDAM RANA	UMESH CHANDRA BEHURA	/ / 0
		VS	VS	()
		PURUSOTTAM LAL JAIN		//
170	D-CRLREV/13250/2024	SUDAM RANA	UMESH CHANDRA BEHURA	/ / 0
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLREV/13254/2024	RUPCHAND AGRAWAL SUDAM RANA VS	UMESH CHANDRA BEHURA VS	// //0 0
172	D-FAO/19546/2024	GAURI SHANKAR AGRAWAL ASSISTANT GENERAL MANAGER, M/S. CJ DARCL LOGISTICS CO.LTD. VS	PRATYUSHA NAIDU VS	// // 0
173	D-GCRLA/13253/2024	KAMINI NAYAK STATE OF ODISHA VS	Sangram Das VS	// VIGILANCE PS (BERHAMPUR) /19 /2014 0
174	D-MACA/19470/2024	JOGENDRA KUMAR BEHERA M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS	SAUMEDRA KUMAR GHOSE VS	// // 0
175	D-RFA/19564/2024	SAKUNTALA SWAIN SUDAM CHARAN SAHOO VS	SURESH KUMAR MISHRA VS	// // 0
176	D-RPFAM/19499/2024	SASMITA SAHOO ASHOK KUMAR ROUT VS	MD. GOLAM MADANI VS	// // 0
177	D-RPFAM/19614/2024	LOPAMUDRA ROUT BAVISETTY SANTOSH KUMAR@B. SANTOSH KUMAR VS	DEVASHIS PANDA VS	// // 0
178	D-RPFAM/19629/2024	YERNAGULA MALATHI CHANDAN HAZRA VS	NALINI SAHOO VS	// // 0
179	D-RSA/19437/2024	SAMPA HAZARA PRAVAT KUMAR BEHERA VS	BHAKTA RANJAN BARIK VS	// // 0
180	D-RSA/19592/2024	GULURI NAYAK DWIJA DALPATI VS	JYOTI RANJAN DEO VS	// // 0
181	D-RSA/19597/2024	KALAKANHU PATEL USHA RANI TRIPATHY VS	SATYA NARAYAN MOHAPATRA VS	// // 0
		UDAYANATH SAHU		//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-RVWPET/19465/2024	MANORAMA MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
183	D-TRPCRL/13127/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	BIRMAHARAJPUR /150 /2016 0 //
184	D-WA/19425/2024	STATE OF ODISHA VS ADITYA NARAYAN SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
185	D-WA/19436/2024	STATE OF ODISHA VS PRAKASH MAHANA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
186	D-WA/19445/2024	STATE OF ODISHA VS PREMRAJ PANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
187	D-WA/19450/2024	STATE OF ODISHA VS AUROBINDA BEHERA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
188	D-WA/19461/2024	STATE OF ODISHA VS NRUPATI CHARAN MAHANTA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
189	D-WA/19467/2024	STATE OF ODISHA VS RAJAT RANJEET	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
190	D-WA/19468/2024	THE VICE CHANCELLOR, OUAT VS DR.GHANESHYAM PARIDA	MANOJ KUMAR KHUNTIA VS	// 0 //
191	D-WA/19474/2024	STATE OF ODISHA VS PADMANAVA KARA	SARAJA KANTA SAMAL, A.G.A. VS	// 0 //
192	D-WA/19478/2024	STATE OF ODISHA VS PUSPANJALI MOHAPATRA	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
193	D-WA/19482/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-WA/19485/2024	MANOJ KUMAR SAHU STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
195	D-WA/19491/2024	SUKANTA PANDA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
196	D-WA/19502/2024	GAJENDRA KUMAR DASH STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
197	D-WA/19518/2024	JAYANTA DEBATA STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
198	D-WA/19532/2024	SANATAN SAHOO STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
199	D-WA/19576/2024	MUKTA KUMARI SWAIN NTPC LTD,ANGUL	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
200	D-WA/19585/2024	MANORANJAN PATNAIK ARJUN KUMAR NAIK	SATYABRATA MOHANTY	//
		VS	VS	0
201	D-WA/19587/2024	STATE OF ODISHA STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
202	D-WA/19598/2024	KHETRAMOHAN KUNDU PURNA CHANDRA BEHERA	SUBASH CHANDRA PANI	//
		VS	VS	0
203	D-WA/19611/2024	STATE OF ODISHA STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
204	D-WA/19618/2024	RAGHUNATH BARIK STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WA/19622/2024	NIRANJAN DASH M/S.MAHAVIR MEDICINE STORE, RAIRAKHOL VS STATE OF ODISHA	SAURAV TIBREWAL VS	// // 0 //
206	D-WA/19626/2024	M/S.MAHALAXMI AUSADHALAYA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
207	D-WA/19631/2024	STATE OF ODISHA VS BASUDEV SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
208	D-WA/19633/2024	M/S. LAXMI MEDICAL STORE VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
209	D-WA/19634/2024	STATE OF ODISHA VS RADHAKRUSHNA PATRA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
210	D-WA/19636/2024	MAA LAXMI MEDICINE STORE VS STATE OF ODISHA	AKASH CHOUDHURY VS	// 0 //
211	D-WA/19638/2024	SIBANI MEDICAL STORE VS STATE OF ODISHA	AKASH CHOUDHURY VS	// 0 //
212	D-WA/19642/2024	M/S. HOTA MEDICAL HALL, SAMBALPUR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
213	D-WA/19648/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
214	D-WP(C)/19426/2024	BHASKAR CHANDRA MALIKA VS STATE OF ODISHA	NITYA RANJAN SAHOO VS	// 0 //
215	D-WP(C)/19427/2024	KAILASH CHANDRA PANIGRAHI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //

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216	D-WP(C)/19428/2024 WP(C)/10863/2024	SUBHASIS SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
217	D-WP(C)/19429/2024 WP(C)/10918/2024	BIKRAM KISHOR MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
218	D-WP(C)/19430/2024	THE EXECUTIVE ENGINEER (ELECT.) CUTTACK ELECTRICAL DIVISION, JOBRA, TPC VS M/S DRIEMS, KOTA SAHI, TANGI, CUTTACK	DILIP KUMAR MAHARANA VS	// 0 //
219	D-WP(C)/19431/2024	KALI CHARAN SADANGI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
220	D-WP(C)/19432/2024 WP(C)/10920/2024	PRAVAT KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	D-WP(C)/19433/2024	SWARNALATA BEHERA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
222	D-WP(C)/19434/2024	MANAS PATTANAİK VS SUCHETA MOHANTY	MANAS KUMAR CHAND VS	// 0 //
223	D-WP(C)/19435/2024	SHASHANKA SEKHAR JENA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
224	D-WP(C)/19438/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
225	D-WP(C)/19439/2024	ADWAIT CHARAN SAMAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
226	D-WP(C)/19440/2024	ORIENT PAPER MILLS, BBSR VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
227	D-WP(C)/19442/2024	SURESH KUMAR PATRA	DEEPANKAR PANIGRAHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/19443/2024	MANAGING COMMITTEE OF JAYANTI PATNAIK GIRLS HIGH SCHOOL, NAYAGARH	HEMANT KUMAR MUND	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/19444/2024	ANIL KUMAR PANDA	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS,ODISHA		//
230	D-WP(C)/19451/2024	VIKASH GNM NURSING TRAINING SCHOOL, BALASORE	SARAT CHANDRA MEKAP	//
	WP(C)/10934/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/19452/2024	BISHNU PRASAD MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/19453/2024	BHESAJ PANIGRAHI	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/19454/2024	HRUDANANDA SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, ODISHA, SECRETARY, BAJRAKABATI ROAD, CUTTACK		//
234	D-WP(C)/19455/2024	UTTAM KUMAR BEHERA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/19457/2024	RUNITA JENA	GYANA RANJAN NAYAK	//
		VS	VS	0
		CHIEF MANAGER, SBI, CUTTACK		//
236	D-WP(C)/19458/2024	SUNIL KUMAR BEHERA	SUBRAT KUMAR KAR	//
	WP(C)/10889/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/19459/2024	PRADYUNMA KUMAR ROUT	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/19460/2024	SUSAMA NANDA	SATYABRATA SATAPATHY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/19463/2024	STATE OF ODISHA SUKANTI BISWAL VS	SATYABRATA SATAPATHY VS	// // 0
240	D-WP(C)/19464/2024 WP(C)/10903/2024	STATE OF ODISHA NARGISH FATMA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
241	D-WP(C)/19469/2024	UNION OF INDIA RAMESH BAHUKA VS	DR. SIMANCHALLA RANJIT VS	// // 0
242	D-WP(C)/19471/2024	STATE OF ODISHA SAMUEL MALLICK VS	DEBADEEPTA SAHOO VS	// // 0
243	D-WP(C)/19472/2024	STATE OF ODISHA AMIYA KUMAR BARIK VS	SUKANTA KUMAR MISHRA VS	// // 0
244	D-WP(C)/19473/2024	STATE OF ODISHA BICHITRA KUMAR PARIDA VS	SUKANTA KUMAR MISHRA VS	// // 0
245	D-WP(C)/19475/2024 WP(C)/10907/2024	STATE OF ODISHA KAMALA KANTA MOHANTY VS	SATYAJIT BEHERA VS	// // 0
246	D-WP(C)/19476/2024	MANAGEMENT IN CHARGE, ORISSA STATE COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD., BBSR ARABINDA SAMAL VS	JAYDEEP PAL VS	// // 0
247	D-WP(C)/19477/2024	STATE OF ODISHA LAXMAN TIGGA VS	SOUMYA MISHRA VS	// // 0
248	D-WP(C)/19479/2024	STATE OF ODISHA NAGEN KUMAR PRADHAN VS	SIBAPRASAD PATI VS	// // 0
249	D-WP(C)/19483/2024	MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., BBSR JADAV CHHATRIA VS STATE OF ODISHA	KIRTAN DANG VS	// // 0 //

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250	D-WP(C)/19488/2024	SHREE RADHAKRISHNA JEW @ GOVINDA JEW, BHADRAK VS COMMN. OF ENDOWMENT, BBSR	GOPINATH MISHRA VS	// 0 //
251	D-WP(C)/19493/2024	BIDYADHAR BALIARSINGH VS JOGENDRA BALIARSINGH	MRUGANKA MAULI PATNAIK VS	// 0 //
252	D-WP(C)/19494/2024	SUBBRAT KUMAR NANDA VS STATE OF ODISHA	MANASI PANDA VS	// 0 //
253	D-WP(C)/19500/2024	SHYAM SUNDAR KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
254	D-WP(C)/19501/2024	PUSPARANI NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
255	D-WP(C)/19503/2024	SABITA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
256	D-WP(C)/19504/2024	MAHANADI CASTING PVT.LTD, CUTTACK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
257	D-WP(C)/19506/2024	PARTHA SAHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
258	D-WP(C)/19508/2024	KRISHNA CHANDRA PARIDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
259	D-WP(C)/19509/2024	TAPASWINI PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
260	D-WP(C)/19510/2024	PANCHANAN TANTI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
261	D-WP(C)/19511/2024	RATNAMANI BUDEK	PRAVAT KUMAR PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/19512/2024	RUKMANI SETH	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/19513/2024	CHITTARANJAN PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/19514/2024	S.T. MINERALS PVT.LTD.,BBSR	AMITABH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/19516/2024	CHHABINDRA KUMAR DEHURY	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/19517/2024	DEBABRATA MOHAPATRA	SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/19519/2024	BIBEKANANDA SWAIN	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/19520/2024	RANJAN KUMAR GOUDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/19521/2024	DEBENDRA KUMAR SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/19523/2024	SANTOSH KUMAR PATRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/19524/2024	BHAGIRATHI SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/19525/2024	GITANJALI ROURAY	KUNAL KUMAR SWAIN	//
		VS	VS	0



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/19526/2024	STATE OF ODISHA PUSPANJALI SETHY VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/19528/2024	STATE OF ODISHA SATYABRATA PADHI VS	ARJUNA CHARANA BEHERA VS	// // 0
275	D-WP(C)/19530/2024	STATE OF ODISHA DHARMENDRA MANTRI VS	NILAMBAR NAYAK VS	// // 0
276	D-WP(C)/19531/2024	STATE OF ODISHA BASIL CLEAN TECH SERVICES, BBSR VS	SANTOSH KUMAR DWIVEDY VS	// // 0
277	D-WP(C)/19533/2024	UNION OF INDIA RAMESH CHANDRA PRADHAN VS	SURENDRA KUMAR SAHOO VS	// // 0
278	D-WP(C)/19535/2024	STATE OF ODISHA SUBHAKANTA NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
279	D-WP(C)/19536/2024	STATE INFORMATION COMMISSION, ODISHA, BBSR TAPAN TRIPATHY VS	ANJAN PATNAIK VS	// // 0
280	D-WP(C)/19538/2024 WP(C)/10952/2024	STATE OF ODISHA MALAYA KUMURA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
281	D-WP(C)/19539/2024	STATE OF ODISHA BIKI BHOI VS	SUNIL KUMAR PANDA VS	// // 0
282	D-WP(C)/19540/2024 WP(C)/10955/2024	STATE OF ODISHA PADMINI MAJHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
283	D-WP(C)/19541/2024	STATE OF ODISHA JYOTIRANJAN BEHERA VS	BABITA KUMARI PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/19542/2024	LAXMIPRIYA SWAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
285	D-WP(C)/19543/2024 WP(C)/10958/2024	SUSHANTA SHEKHAR HOTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
286	D-WP(C)/19544/2024	RANJA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
287	D-WP(C)/19545/2024	MANORANJAN KARTIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
288	D-WP(C)/19548/2024	SWARAJ KUMAR ROUSTRAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
289	D-WP(C)/19549/2024	PABITRA NAYAN KARTIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
290	D-WP(C)/19550/2024	MANJULATA SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/19551/2024	DOCTOR BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/19552/2024	BINOD BEHERA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), BBSR	TANMAY MISHRA VS	// 0 //
293	D-WP(C)/19554/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
294	D-WP(C)/19557/2024	MITHUN PATTANAIAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
295	D-WP(C)/19559/2024	SAMIKHYA DASH	SANTOSH KUMAR BRAHMA	//

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		VS	VS	0
		UNION OF INDIA		//
296	D-WP(C)/19562/2024	NIRANJAN DAS	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/19565/2024	SUKANTA KUMAR PATRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/19566/2024	ASHOK KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/19567/2024	RABINARAYAN BEHERA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/19568/2024	MIR MAHAMMAD HASIMULLA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/19569/2024	LANKESWARI MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/19570/2024	BIRENDRA KUMAR PRADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/19571/2024	CHANCHALA MOHAKUL	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/19572/2024	PRABHAKAR MISHRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/19573/2024	AKSHAYA KUMAR PANDA	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/19575/2024	LIC HOUSING FINANCE, BBSR	UMAKANTA MISHRA	//
		VS	VS	0

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307	D-WP(C)/19577/2024	NABIN KUMAR MOHANTY KIRAN RAULA@RAULO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// // 0 //
308	D-WP(C)/19578/2024	SHIBA KISHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
309	D-WP(C)/19579/2024	ANJANA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
310	D-WP(C)/19580/2024	SWARNALATA BEHERA VS THE CHIEF MANAGING DIRECTOR, OPTCL, BBSR	AJIT KUMAR TRIPATHY VS	// 0 //
311	D-WP(C)/19581/2024	BIRANCHI NARAYANI PATTANAİK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
312	D-WP(C)/19583/2024	PRAVA RANJAN MISHRA VS GST AND CENTRAL EXCISE, BBSR I	SIDHARTH MISHRA VS	// 0 //
313	D-WP(C)/19584/2024	BISWAKESH MOHAPATRA VS ODISHA STATE BAR COUNCIL, HIGH COURT ANNEX, CUTTACK	TUSAR KUMAR MISHRA VS	// 0 //
314	D-WP(C)/19588/2024	BISHNUPADA DAS VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
315	D-WP(C)/19589/2024	JATINDRA SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
316	D-WP(C)/19590/2024	SANTILATA SATRUSAL VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //
317	D-WP(C)/19593/2024	HEMANTA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //

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318	D-WP(C)/19596/2024	SAROJ KUMAR PATTNAYAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
319	D-WP(C)/19599/2024	UMESH CHANDRA ROUT VS PRINCIPAL SECRETARY, DEPT. OF HOME, GOVT. OF ODISHA, BHUBANESWAR., KHURDA	MANORANJAN PADHI VS	// 0 //
320	D-WP(C)/19602/2024	GOPARANJAN PRADHAN VS STATE OF ODISHA	Sarita Panda VS	// 0 //
321	D-WP(C)/19604/2024	PARAMESWAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
322	D-WP(C)/19605/2024	JAGADISH PADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// 0 //
323	D-WP(C)/19606/2024	M/S SMRUTI RANJAN MOHANTY, CUTTACK VS ADDITIONAL COMMNR OF STATE TAX (APPEAL),CUTTACK	ITISHREE TRIPATHY VS	// 0 //
324	D-WP(C)/19607/2024	MOUSUMIMALA CHOUDHURY VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// 0 //
325	D-WP(C)/19609/2024	MAA TARINI SELF HELP GROUP, KEONJHAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
326	D-WP(C)/19610/2024	JYOTI RANJAN MAHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
327	D-WP(C)/19612/2024	JAGADISH CHANDRA DAS VS STATE OF ODISHA	BISWA BHUSAN MISHRA VS	// 0 //
328	D-WP(C)/19613/2024	BISHNU CHARAN SETHY VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
329	D-WP(C)/19615/2024	M/S. ATC TELECOM INFRASTRUCTURE PVT. LTD. MUMBAI	DEEPRO SEN	//

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		VS	VS	0
330	D-WP(C)/19616/2024	STATE OF ODISHA ROJALIN MOHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
331	D-WP(C)/19617/2024	STATE OF ODISHA UMAKANTA ROUT	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
332	D-WP(C)/19619/2024	STATE OF ODISHA K.ANURADHA	LALIT KUMAR MAHARANA	//
		VS	VS	0
333	D-WP(C)/19621/2024	STATE OF ODISHA KUNTAL KUMAR SAHOO	BIJAY KUMAR BEHERA	//
		VS	VS	0
334	D-WP(C)/19624/2024	STATE OF ODISHA ASWINI KUMAR PRADHAN	NIRANJAN LENKA	//
		VS	VS	0
335	D-WP(C)/19627/2024	MANISHA BISOYI RAMESH CHANDRA SATPATHY	SOMANATH MISHRA	//
		VS	VS	0
336	D-WP(C)/19628/2024	THE COLLECTOR CUM D.M. DHENKANAL KANAKALATA MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
337	D-WP(C)/19635/2024	STATE OF ODISHA M/S.SAMEER AUTO WORKS, BBSR	SOMANATH MISHRA	//
		VS	VS	0
338	D-WP(C)/19639/2024	DY DIRECTOR, ESI CORPORATION, BBSR SHIPRA MUKHERJEE	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
339	D-WP(C)/19641/2024	THE BRANCH MANAGER, AXIS BANK LTD. W.B SANKRESWAR PANDA	BISWAJIT NAYAK	//
		VS	VS	0
340	D-WP(C)/19643/2024	R.D.C., CUTTACK PRAMITA MAHANANDIA	TEJ KUMAR	//
		VS	VS	0

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341	D-WP(C)/19644/2024	STATE OF ODISHA NIRANJAN SABUT VS	AMIYA KUMAR CHHATOI VS	// // 0
342	D-WP(C)/19645/2024	STATE OF ODISHA NABA KISHORE BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0
343	D-WP(C)/19646/2024	STATE OF ODISHA NIRMALABALA MISHRA VS	AMIYA KUMAR CHHATOI VS	// // 0
344	D-WP(C)/19647/2024	STATE OF ODISHA BENUDHAR MOHARANA VS	AMIYA KUMAR CHHATOI VS	// // 0
345	D-WP(C)/19649/2024	STATE OF ODISHA UPENDRA SAHOO VS	AMIYA KUMAR CHHATOI VS	// // 0
346	D-WP(C)/19650/2024	STATE OF ODISHA BAURIBANDHU DALAI VS	AMIYA KUMAR CHHATOI VS	// // 0
347	D-WPCRL/13221/2024	STATE OF ODISHA NISHAKARA BEHERA VS SUPERINTENDENT OF POLICE, BALASORE	JAJATI KESHARI KHUNTIA VS	// //0 //
348	D-ABLAPL/13091/2024	PREMA NAIK VS	MANAS KUMAR CHAND VS	// // 0
349	D-ABLAPL/13092/2024	STATE OF ODISHA RAMA BASTIA VS	SARADA PRASAD DASH VS	// // 0
350	D-ABLAPL/13097/2024	STATE OF ODISHA AKASH NAYAK VS	ABHISIDDHANTA SAHOO VS	// // 0
351	D-ABLAPL/13099/2024	STATE OF ODISHA SUDEEP KUMAR GARNAIK VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	// // 0 //

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352	D-ABLAPL/13110/2024	MD. KHUDA BOX VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /322 /2024 () //
353	D-ABLAPL/13112/2024	TRINATH SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /73 /2024 () //
354	D-ABLAPL/13113/2024	MAMATA PATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /320 /2024 () //
355	D-ABLAPL/13116/2024	AJAY MANDAL @ AJAY KUMAR MANDAL VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	MARINE PST TALCHUA /26 /2024 () //
356	D-ABLAPL/13117/2024	MOJID KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /322 /2024 () //
357	D-ABLAPL/13119/2024	SEIK KALIM MULLA @ SK. KALIM VS STATE OF ODISHA	SK. ABDUL JABIR VS	KHANDAGIRI P.S. /282 /2024 () //
358	D-ABLAPL/13120/2024	MUNIR ALAM @ MOHAMMED MUNIR ALAM VS STATE OF ODISHA	SK. ABDUL JABIR VS	KANDARPUR /39 /2024 () //
359	D-ABLAPL/13122/2024	BAIBASUTA BHOI @ BAIBA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TITILAGARH /32 /2016 () //
360	D-ABLAPL/13129/2024	GAGU @ GAGAN BHOI VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	PURI SADAR /131 /2024 () //
361	D-ABLAPL/13131/2024	MINAKETAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /229 /2021 () //
362	D-ABLAPL/13132/2024	KALPANA BARIHA @ KALPANA GIRI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /120 /2024 () //
363	D-ABLAPL/13135/2024	SASADHAR DAS	MANOJ KUMAR MOHANTY (2)	BERHAMPUR /74 /2024



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		VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/13137/2024	DILLIPA KU SWAIN	PARTHA SARATHI NAYAK	KAKATAPUR /50 /2024
		VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/13147/2024	SUCHITRA NAYAK	RITA SINGH	KUDANAGARI /127 /2024
		VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/13152/2024	SANTOSH KUMAR SAHOO	SAPAN KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/13156/2024	TRINATH MALLIK	SURENDRA KUMAR BISWAL	JAJPUR TOWN /143 /2024
		VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/13160/2024	DAMODARA PATTANAYAK	BIKRAM CHANDRA GHADEI	Bamapada (Industrial Area) /58 /2024
		VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/13161/2024	GUDU DAS @ MUKESH DAS	TRILOCHAN BARIK	NAUGAON /78 /2024
		VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/13174/2024	KALACHAND @ S.K. ANWAR ALI	DEBASNAN DAS	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/13179/2024	MD ALLAUDDIN	SOUBHAGYA SWAIN	BALLIGUDA /102 /2024
		VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/13180/2024	SANTOSH KUMAR MISHRA	PRAVASH CHANDRA JENA	MAHILA P.S. BUXIBAZAR /50 /2024
		VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/13181/2024	KUMUDA MUDULI	PRABHAT KUMAR PRAHARAJ	CHOUDWAR /224 /2024
		VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/13187/2024	NALU @ GOUTAM BARIK	MD. RIAZ	SABARANG /50 /2024
		VS	VS	()

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375	D-ABLAPL/13194/2024	STATE OF ODISHA SUKANTA BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// BALANGA /225 /2023 ()
376	D-ABLAPL/13195/2024	STATE OF ODISHA DAMBURUDHAR HANTAL @ DAMBURU HANTAL VS	BIKASH CHANDRA PARIJA VS	// MACHHKUND /32 /2024 ()
377	D-ABLAPL/13196/2024	STATE OF ODISHA ROHITA KANHAR @ ROHIT KUANR VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /89 /2024 ()
378	D-ABLAPL/13197/2024	STATE OF ODISHA BENUDHAR PATRA VS	MRUGANKA MAULI PATNAIK VS	// RAMACHANDI /30 /2024 ()
379	D-ABLAPL/13198/2024	STATE OF ODISHA RAMO CHANDRA BEHERA VS	SANJAY KUMAR PRADHAN VS	// MAHILA P.S. BUXIBAZAR /51 /2024 ()
380	D-ABLAPL/13202/2024	STATE OF ODISHA KAWALJIT KARAMCHAND SHARMA VS	BISWAJIT PASAYAT VS	// CHANDRASEKHARPUR /108 /2024 ()
381	D-ABLAPL/13203/2024	STATE OF ODISHA SWEETY KAWALJIT SHARMA VS	BISWAJIT PASAYAT VS	// CHANDRASEKHARPUR /108 /2024 ()
382	D-ABLAPL/13204/2024	STATE OF ODISHA KANCHAN INDRAPRATAP SINGH MAKAN VS	BISWAJIT PASAYAT VS	// CHANDRASEKHARPUR /108 /2024 ()
383	D-ABLAPL/13206/2024	STATE OF ODISHA KAILASH CHANDRA AGARWAL VS	NILAKANTHA DAS VS	// BAUNISUNI /144 /2022 ()
384	D-ABLAPL/13207/2024	STATE OF ODISHA SUNIL NAHAK VS	RAMESH CHANDRA PRADHAN VS	// NIMAKHANDI /93 /2024 ()
385	D-ABLAPL/13208/2024	STATE OF ODISHA SUBASH KULESIKA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// K.SINGHPUR /18 /2016 ()

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386	D-ABLAPL/13212/2024	HULLAS SAMANTARA @ HULLASH SAMANTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NACHUNI /143 /2024 () //
387	D-ABLAPL/13213/2024	JHUNULATA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /182 /2024 () //
388	D-ABLAPL/13214/2024	SUJEET KUMAR JAILSWAL @ SUJIT JAISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHILA PS,SEC-3,ROURKELA /20 /2024 () //
389	D-ABLAPL/13222/2024	KARTTIK MALLICK VS STATE OF ODISHA	SAROJ MOHARANA VS	BALLIGUDA /182 /2023 () //
390	D-ABLAPL/13225/2024	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /49 /2024 () //
391	D-ABLAPL/13226/2024	SURATHA SUNA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /72 /2022 () //
392	D-ABLAPL/13227/2024	TUSHAR KAWALJIT SHARMA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CHANDRASEKHARPUR /108 /2024 () //
393	D-ABLAPL/13232/2024	RAJESH AGRAWAL @ RAJESH KUMAR AGRAWAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /121 /2024 () //
394	D-ABLAPL/13234/2024	PURUSOTTAM MOHANTY VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
395	D-ABLAPL/13241/2024	KESHABA ROUL VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /136 /2024 () //
396	D-ABLAPL/13242/2024	PRATIMA MOHANTY VS STATE OF ODISHA	ABHISHEK PATNAIK VS	DHAULI PS /169 /2022 () //
397	D-ABLAPL/13245/2024	BHABANI SANKAR JENA	JAYADEBA BEHERA	BANSADA /136 /2024

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		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/13246/2024	JAMIDAR ROY @ JAMEENDAR ROY	AMLAN SHAKTI PAUL	LAXMISAGAR P.S. /40 /2024
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/13256/2024	SUSHANTA MALLIK @ SUSANTA	SUBHENDU KAR	BALICHANDRAPUR /158 /2024
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/13257/2024	LAXMIDHAR SAHOO	DR. JANMEJAYA RAY	NAYAPALLI P.S. /110 /2024
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/13258/2024	KALU DAKUA	SANTOSH KUMAR MAHANTY	BUGUDA /515 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/13259/2024	SUKANTI NAIK	OM PRAKASH SARAN	MOTANGA /134 /2024
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/13261/2024	RAKESH KUMAR PRADHAN	SIDDHARTH GOUTAM DAS	CAPITAL P.S. /229 /2024
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/13263/2024	CHINMAYA PRITAM PATNAIK	HRUDANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/13266/2024	KEDAR NAYAK	JITENDRA SAMANTARAY	ASKA /248 /2024
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :30/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1883/2018 WPC(OAC)/1883/2018	HEMA DHANDHI MP		39/2024
2	D-WPC(OAC)/1020/2017 WPC(OAC)/1020/2017	BINOD BIHARI PARIDA MP	L.K.MOHANTY	40/2024
3	D-CRLMP/3740/2024 CRLMP/183/2024	BASANTA NAYAK MP		110/2024
4	D-TRP(C)/17726/2024 TRP(C)/103/2024	POOJA RAJDEV MP	RAMESH AGARWAL	110/2024
5	D-CRLMP/3740/2024 CRLMP/183/2024	BASANTA NAYAK MP		111/2024
6	D-CRLMP/10308/2024 CRLMP/550/2024	NALINIKANTA DAS MP	GYANA RANJAN SETHI	112/2024
7	D-CRLMP/13233/2024 CRLMP/ /	SRINIVAS PATRO MP	BIBHU PRASAD TRIPATHY	113/2024
8	D-CRLMP/13251/2024 CRLMP/ /	SANGRAM KESHARI PALATASINGH MP	KABIRAJ PRADHAN	114/2024
9	D-RVWPET/19465/2024 RVWPET/ /	MANORAMA MOHAPATRA MP	BIREN SANKAR TRIPATHY	142/2024
10	D-RVWPET/399/2023 RVWPET/399/2023	FERRO ALLOYS CORPORATION LTD., BHADRAKENDU MISHRA MP	ADARSH KENDU MISHRA	143/2024
11	D-LAA/68/2023 LAA/68/2023	NIHAR RANJAN SWAIN MP	BRAHMANANDA TRIPATHY	166/2024
12	D-LAA/48/2022 LAA/48/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL SUNKINENDUPARADA MP	SUNKINENDUPARADA	167/2024
13	D-CMAPL/19441/2024 CMAPL/ /	MOHD. KUTABUDDIN@MD. KUTABUDIN MANMAYA KUMAR DASH MP		181/2024
14	D-CMAPL/19449/2024 CMAPL/ /	RABIN MANDAL MP	ADV	182/2024
15	D-CMAPL/19462/2024 CMAPL/ /	RAMARAMAN PANDA MP	ADV.	183/2024
16	D-RPFAM/150/2023 RPFAM/150/2023	HAREKRISHNA JENA MP	SAHASRA JYOTI NANDA	191/2024
17	D-RPFAM/19499/2024 RPFAM/ /	ASHOK KUMAR ROUT MP	MD. GOLAM MADANI	192/2024
18	D-RPFAM/290/2023 RPFAM/290/2023	DILLIP RANJAN NAYAK MP	BIBHU PRASAD MOHANTY	193/2024
19	D-RPFAM/19614/2024 RPFAM/ /	BAVISETTY SANTOSH KUMAR@B. SANTOSH KSEMA RANDA MP	BAVISETTY SANTOSH KUMAR@B. SANTOSH KSEMA RANDA	194/2024
20	D-RPFAM/19614/2024 RPFAM/ /	BAVISETTY SANTOSH KUMAR@B. SANTOSH KSEMA RANDA MP	BAVISETTY SANTOSH KUMAR@B. SANTOSH KSEMA RANDA	195/2024
21	D-RPFAM/19629/2024 RPFAM/ /	CHANDAN HAZRA MP	NALINI SAHOO	196/2024
22	D-CONTC/15760/2024 CONTC/2926/2024	GOURANG CHARAN SENAPATI MP		270/2024
23	D-CONTC/6782/2021 CONTC/6782/2021	DHIREN KU PRADHAN MP	M/S.NARESH CH.SAHOO	271/2024
24	D-CRLREV/13249/2024 CRLREV/ /	SUDAM RANA MP	UMESH CHANDRA BEHURA	380/2024
25	D-CRLREV/13249/2024 CRLREV/ /	SUDAM RANA MP	UMESH CHANDRA BEHURA	381/2024
26	D-CRLREV/13250/2024	SUDAM RANA	UMESH CHANDRA BEHURA	

	CRLREV/ /	MP		382/2024
27	D-CRLREV/13250/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/ /	MP		383/2024
28	D-CRLREV/13254/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/ /	MP		384/2024
29	D-SA/182/2000	DEBENDRA	M/S.P.K.MOHAPATRA	
	SA/182/2000	MP		385/2024
30	D-CRLREV/13254/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/ /	MP		385/2024
31	D-SA/182/2000	DEBENDRA	M/S.P.K.MOHAPATRA	
	SA/182/2000	MP		386/2024
32	D-SA/182/2000	DEBENDRA	M/S.P.K.MOHAPATRA	
	SA/182/2000	MP		387/2024
33	D-FAO/19546/2024	ASSISTANT GENERAL MANAGER, M/S. C J PARCELS & STORES CO.LTD.		
	FAO/ /	MP		396/2024
34	D-FAO/19546/2024	ASSISTANT GENERAL MANAGER, M/S. C J PARCELS & STORES CO.LTD.		
	FAO/ /	MP		397/2024
35	D-BLAPL/13102/2024	MAMINA GOCHHAYAT	SAMARENDRA MOHANTY	
	BLAPL/ /	MP		459/2024
36	D-BLAPL/13103/2024	BULI BEHERA	PRATAP KUMAR NAYAK	
	BLAPL/ /	MP		460/2024
37	D-BLAPL/10457/2022	BISHNU CHARAN SAHU	BIRAJA PRASANNA DAS	
	BLAPL/10457/2022	MP		461/2024
38	D-BLAPL/12367/2023	SUKANTA KUMAR DAS	ARIJEET MISHRA,S.K.JENA,S.BISWAL,R.MAHTO,A.DASH,P.K.PANDA,	
	BLAPL/12367/2023	MP		462/2024
39	D-BLAPL/9726/2022	PARAM BAGH	MANORANJAN PADHY	
	BLAPL/9726/2022	MP		463/2024
40	D-BLAPL/13190/2024	RANJIT NAYAK	RAKESH KUMAR ROUTRAY	
	BLAPL/ /	MP		464/2024
41	D-BLAPL/13190/2024	RANJIT NAYAK	RAKESH KUMAR ROUTRAY	
	BLAPL/ /	MP		465/2024
42	D-BLAPL/13191/2024	BAIDHAR PRADHAN	AMARESH DAS	
	BLAPL/ /	MP		466/2024
43	D-BLAPL/9870/2024	RUNA CHINCHANI		
	BLAPL/3161/2024	MP		467/2024
44	D-BLAPL/4906/2024	BISHNU PRASAD SWAIN	LAXMINARAYAN PATEL	
	BLAPL/1320/2024	MP		468/2024
45	D-BLAPL/10888/2024	MOHAN SAHOO		
	BLAPL/3495/2024	MP		469/2024
46	D-CMP/17833/2024	PABITRA ROUTRAY	TIGMANSHU PATNAIK	
	CMP/ /	MP		505/2024
47	D-CMP/19456/2024	SARTAJ BUKHSH KHAN @ SARTAJ BUKHSH KHAN	PRASHANNA KUMAR RATH	
	CMP/ /	MP		506/2024
48	D-CMP/8711/2024	PANNAGA KETAKI		
	CMP/172/2024	MP		507/2024
49	D-CMP/19529/2024	RAMESH KUMAR AGRAWAL	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		508/2024
50	D-CMP/19547/2024	AINTHI ROUTRAY	SUVASHISH PATTANAIK	
	CMP/ /	MP		509/2024
51	D-CMP/19601/2024	MURALIDHAR NAYAK	VIVEKANANDA JENA	
	CMP/ /	MP		510/2024
52	D-CMP/19620/2024	POTNURU ASHOK KUMAR @ P.ASHOK KUMAR	MANJATAN DAS	
	CMP/ /	MP		511/2024
53	D-CMP/19637/2024	GITANJALI SAHOO	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		512/2024
54	D-CMP/19640/2024	GITANJALI SAHOO	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		513/2024
55	D-RSA/287/2014	SUSANTA KU.DAS	HARIPAD MOHANTY	
	RSA/287/2014	MP		525/2024
56	D-RSA/286/2014	SUSANTA KUMAR DAS	HARIPAD MOHANTY	
	RSA/286/2014	MP		526/2024
57	D-RSA/19592/2024	DWIJA DALPATI	JYOTI RANJAN DEO	
	RSA/ /	MP		527/2024

58	D-RSA/19597/2024 RSA/ /	USHA RANI TRIPATHY MP	SATYA NARAYAN MOHAPATRA	528/2024
59	D-ABLAPL/1751/2024 ABLAPL/633/2024	BALARAM BEHERA MP		825/2024
60	D-ABLAPL/5736/2024 ABLAPL/2185/2024	PURNA CHANDRA SETHI MP		826/2024
61	D-ABLAPL/6267/2024 ABLAPL/2429/2024	RADHA KRUSHNA BEHERA MP		827/2024
62	D-ABLAPL/6272/2024 ABLAPL/2430/2024	RADHA KRUSHNA BEHERA MP		828/2024
63	D-ABLAPL/5497/2024 ABLAPL/2067/2024	BIBEK @ BIBEKANANDA PRATIHARI MP		829/2024
64	D-ABLAPL/1718/2023 ABLAPL/1718/2023	ROHIT YADAV MP	JAGABANDHU SAHU	830/2024
65	D-ABLAPL/5320/2024 ABLAPL/1973/2024	JADUMANI GHIVELA MP		831/2024
66	D-ABLAPL/8335/2024 ABLAPL/3037/2024	SADASIBA PRATIHARI MP		832/2024
67	D-ABLAPL/10472/2024 ABLAPL/3719/2024	MITHUN KUMAR BALIARSINGH @ MITHUN BALIARSINGH MP		833/2024
68	D-ABLAPL/8120/2024 ABLAPL/2968/2024	NIROD NATHSHARMA MP		834/2024
69	D-ABLAPL/8679/2023 ABLAPL/8679/2023	NUKARAJ RAYAL @ UYALLA NUKARAJU MP		835/2024
70	D-ABLAPL/2161/2024 ABLAPL/881/2024	GOUTAM DAS PANAKA MP		836/2024
71	D-ABLAPL/15065/2021 ABLAPL/15065/2021	PARSU GOUDA MP		837/2024
72	D-ABLAPL/6890/2024 ABLAPL/2490/2024	BABU ALLI SAHA @ BARA ALLI SAHA MP		838/2024
73	D-ABLAPL/14090/2023 ABLAPL/14090/2023	MAMATA DAS @ JANAKI MP		839/2024
74	D-ABLAPL/13615/2023 ABLAPL/13615/2023	BASANTI GIRI MP		840/2024
75	D-ABLAPL/12392/2019 ABLAPL/12392/2019	PRABHAKAR SARAN @ BULA MP	AMULYA RATNA PANDA	841/2024
76	D-ABLAPL/3701/2024 ABLAPL/1646/2024	DINABANDHU MALIK MP		842/2024
77	D-ABLAPL/13278/2023 ABLAPL/13278/2023	PRASANTA KUMAR PRADHAN @ BABUNI MP		843/2024
78	D-ABLAPL/764/2024 ABLAPL/449/2024	SUBRAT SHARMA MP		844/2024
79	D-ABLAPL/760/2024 ABLAPL/547/2024	ALOK SHARMA MP		845/2024
80	D-ABLAPL/8718/2024 ABLAPL/3251/2024	RADHA RAPTAN MP	SANJAYA KUMAR PATRI	846/2024
81	D-MACA/1215/2023 MACA/1215/2023	AUROBINDA DEBASIS CHOUDHURY MP	KAPILA CHARAN NAYAK	924/2024
82	D-MACA/19470/2024 MACA/ /	M/S. NEW INDIA ASSURANCE COMPANY LTD. MP	INDRAKUMAR GHOSE	925/2024
83	D-MACA/19470/2024 MACA/ /	M/S. NEW INDIA ASSURANCE COMPANY LTD. MP	INDRAKUMAR GHOSE	926/2024
84	D-MACA/779/2023 MACA/779/2023	DIVL. MANAGER, UNIVERSAL SOMPO G.I.C. MP	G.P.DUTTA	927/2024
85	D-MACA/16340/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	928/2024
86	D-MACA/1116/2023 MACA/1116/2023	MANAGER(LEGAL), M/S. UNIVERSAL SOMPO MP	GENERAL INSURANCE CO. LTD.	929/2024
87	D-MACA/14734/2024 MACA/ /	CLAIM MANAGER UNIVERSAL SOMPO GENERAL MP	INSURANCE CO. L.T.D.	930/2024
88	D-MACA/776/2023 MACA/776/2023	UNIVERSAL SOMPO G.I.CO. LTD. MP	G.P DUTTA	931/2024
89	D-MACA/475/2023	SADHAN MAHANTA	SANTOSH KUMAR BRAHMA	

	MACA/475/2023	MP		932/2024
90	D-CRLA/488/2019 CRLA/488/2019	CHHABILAL BANCHHOR MP	SANGRAM KESHARI ROUT	1048/2024
91	D-CRLA/48/2021 CRLA/48/2021	PRASANT GHADEI MP	N.N.MOHAPATRA	1049/2024
92	D-CRLA/13123/2024 CRLA/ /	JACHINDRA NAYAK MP	SHYAMANANDA JENA	1050/2024
93	D-CRLA/13123/2024 CRLA/ /	JACHINDRA NAYAK MP	SHYAMANANDA JENA	1051/2024
94	D-CRLA/13123/2024 CRLA/ /	JACHINDRA NAYAK MP	SHYAMANANDA JENA	1052/2024
95	D-CRLA/13130/2024 CRLA/ /	PUPULI @ SAURAV KUMAR BISOI MP	PRADEEP RANJAN MISHRA	1053/2024
96	D-CRLA/13130/2024 CRLA/ /	PUPULI @ SAURAV KUMAR BISOI MP	PRADEEP RANJAN MISHRA	1054/2024
97	D-CRLA/13130/2024 CRLA/ /	PUPULI @ SAURAV KUMAR BISOI MP	PRADEEP RANJAN MISHRA	1055/2024
98	D-CRLA/1309/2023 CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI MP	PARTHA SARATHI DAS	1056/2024
99	D-CRLA/370/2017 CRLA/370/2017	RANJAN MISHRA MP	M/S.J.K.PANDA S.S.DASH B.KARNA	1057/2024
100	D-CRLA/13230/2024 CRLA/ /	D.RAMA RAO @ DIMIDI RAMA RAO MP	SAMVIT MOHANTY	1058/2024
101	D-CRLA/13230/2024 CRLA/ /	D.RAMA RAO @ DIMIDI RAMA RAO MP	SAMVIT MOHANTY	1059/2024
102	D-CRLA/13252/2024 CRLA/ /	SANIA @ BISWAMOHAN RAY MP	SAMVIT MOHANTY	1060/2024
103	D-CRLA/13252/2024 CRLA/ /	SANIA @ BISWAMOHAN RAY MP	SAMVIT MOHANTY	1061/2024
104	D-CRLA/13264/2024 CRLA/ /	AMIT MIRDHA MP	PRAJIT KUMAR PRADHAN	1062/2024
105	D-CRLA/13264/2024 CRLA/ /	AMIT MIRDHA MP	PRAJIT KUMAR PRADHAN	1063/2024
106	D-CRLA/13264/2024 CRLA/ /	AMIT MIRDHA MP	PRAJIT KUMAR PRADHAN	1064/2024
107	D-CRLMC/13096/2024 CRLMC/ /	GAURAV KUMAR AGRAWAL @ KALLU MP	PRASHANTA KUMAR NAYAK	1137/2024
108	D-CRLMC/11890/2024 CRLMC/1462/2024	PRINCIPAL, CHOUDWAR WOMENS COLLEGE MP	KANUB MOHANTY	1138/2024
109	D-CRLMC/9951/2024 CRLMC/ /	UDAYA NATH EKKA MP	ASHOK KUMAR SARANGI	1139/2024
110	D-CRLMC/1553/2024 CRLMC/158/2024	SANKAR PRADHAN MP		1140/2024
111	D-CRLMC/5000/2023 CRLMC/5000/2023	SUCHISMITA SAHU@PANDA MP		1141/2024
112	D-CRLMC/3026/2023 CRLMC/3026/2023	AKASH KUMAR BEHERA MP	BIDYADHAR MANSINGH	1142/2024
113	D-CRLMC/13105/2024 CRLMC/ /	RPFAS TECHNOLOGIES PVT. LTD. MP	IPSIT AUROBINDO ACHARYA	1143/2024
114	D-CRLMC/13111/2024 CRLMC/ /	ANULEKHA PRIYADARSHINI NATH MP	BHABANI SHANKAR DASPARIDA	1144/2024
115	D-CRLMC/13118/2024 CRLMC/ /	RANJAN KUMAR MALIK MP	SAMARENDRA MOHANTY	1145/2024
116	D-CRLMC/13136/2024 CRLMC/ /	BIBEKANANDA @ VIVEKANANDA ROUT MP	ARIJEET MISHRA	1146/2024
117	D-CRLMC/13140/2024 CRLMC/ /	BIBEKANANDA@VIVEKANANDA ROUT MP	ARIJEET MISHRA	1147/2024
118	D-CRLMC/13141/2024 CRLMC/ /	BIBEKANANDA @ VIVEKANANDA ROUT MP	ARIJEET MISHRA	1148/2024
119	D-CRLMC/13145/2024 CRLMC/ /	BIBEKANANDA @ VIVEKANANDA ROUT MP	ARIJEET MISHRA	1149/2024
120	D-CRLMC/13165/2024 CRLMC/ /	NARAYAN CHANDRA SWAIN MP	ANJAN KUMAR BISWAL	1150/2024



121	D-CRLMC/13188/2024 CRLMC/ /	CHANDAN PRADHAN MP	PRAVASH CHANDRA JENA	1151/2024
122	D-CRLMC/6036/2024 CRLMC/1098/2024	ASHOK KUMAR SAHOO MP	INDRAMANI SAHOO	1152/2024
123	D-CRLMC/13211/2024 CRLMC/ /	KRUSHNA CHANDRA SAHOO MP	GAUTAM MUKHERJI, (SENIOR ADV)	1153/2024
124	D-CRLMC/13224/2024 CRLMC/ /	BHABAGRAHI SAHOO MP	ALOK KUMAR KAR	1154/2024
125	D-CRLMC/13248/2024 CRLMC/ /	M/S. SHIV PHARMECEUTICALS, PREVIOUSLY MP	SIPIN MISHRA, NRO, BERSTRA	1155/2024
126	D-WA/19425/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2559/2024
127	D-WA/19425/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2560/2024
128	D-WA/19425/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2561/2024
129	D-WA/19436/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2562/2024
130	D-WA/19436/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2563/2024
131	D-WA/19436/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2564/2024
132	D-WA/825/2021 WA/825/2021	STATE OF ODISHA MP	JYOTI PRAKASH PATNAIK, G.A.	2565/2024
133	D-WA/19445/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2566/2024
134	D-WA/19445/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2567/2024
135	D-WA/19445/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2568/2024
136	D-WA/19450/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2569/2024
137	D-WA/19450/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2570/2024
138	D-WA/19450/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	2571/2024
139	D-WA/19468/2024 WA/ /	THE VICE CHANCELLOR, OUAT MP	MANOJ KUMAR KHUNTIA	2572/2024
140	D-WA/19468/2024 WA/ /	THE VICE CHANCELLOR, OUAT MP	MANOJ KUMAR KHUNTIA	2573/2024
141	D-WA/19467/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2574/2024
142	D-WA/19467/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2575/2024
143	D-WA/19467/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2576/2024
144	D-WA/19461/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2577/2024
145	D-WA/19461/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2578/2024
146	D-WA/19461/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2579/2024
147	D-WA/19474/2024 WA/ /	STATE OF ODISHA MP	SARAJA KANTA SAMAL, A.G.A.	2580/2024
148	D-WA/19474/2024 WA/ /	STATE OF ODISHA MP	SARAJA KANTA SAMAL, A.G.A.	2581/2024
149	D-WA/19474/2024 WA/ /	STATE OF ODISHA MP	SARAJA KANTA SAMAL, A.G.A.	2582/2024
150	D-WA/19478/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2583/2024
151	D-WA/19478/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2584/2024
152	D-WA/19478/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	

	WA/ /	MP		2585/2024
153	D-WA/19482/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2586/2024
154	D-WA/19482/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2587/2024
155	D-WA/19482/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2588/2024
156	D-WA/19485/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2589/2024
157	D-WA/19485/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2590/2024
158	D-WA/19491/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2591/2024
159	D-WA/19485/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2592/2024
160	D-WA/19491/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2593/2024
161	D-WA/19502/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2594/2024
162	D-WA/19502/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2595/2024
163	D-WA/19502/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		2596/2024
164	D-WA/19518/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2597/2024
165	D-WA/19518/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2598/2024
166	D-WA/19518/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2599/2024
167	D-WA/19532/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2600/2024
168	D-WA/19532/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2601/2024
169	D-WA/19532/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2602/2024
170	D-WA/19585/2024	ARJUN KUMAR NAIK	SATYABRATA MOHANTY	
	WA/ /	MP		2603/2024
171	D-WA/19587/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2604/2024
172	D-WA/19587/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2605/2024
173	D-WA/19587/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2606/2024
174	D-WA/1347/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/1347/2023	MP		2607/2024
175	D-WA/19611/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2608/2024
176	D-WA/19611/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2609/2024
177	D-WA/19611/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2610/2024
178	D-WA/19618/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2611/2024
179	D-WA/19618/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2612/2024
180	D-WA/19622/2024	M/S.MAHAVIR MEDICINE STORE, RAIRAKHOLI	SOURAV TIBREWAL	
	WA/ /	MP		2613/2024
181	D-WA/19618/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2614/2024
182	D-WA/19626/2024	M/S.MAHALAXMI AUSADHALAYA	SRIKAR KUMAR RATH	
	WA/ /	MP		2615/2024
183	D-WA/19626/2024	M/S.MAHALAXMI AUSADHALAYA	SRIKAR KUMAR RATH	
	WA/ /	MP		2616/2024

184	D-WA/19636/2024 WA/ /	MAA LAXMI MEDICINE STORE MP	AKASH CHOUDHURY	2617/2024
185	D-WA/19636/2024 WA/ /	MAA LAXMI MEDICINE STORE MP	AKASH CHOUDHURY	2618/2024
186	D-WA/19631/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2619/2024
187	D-WA/19636/2024 WA/ /	MAA LAXMI MEDICINE STORE MP	AKASH CHOUDHURY	2620/2024
188	D-WA/19633/2024 WA/ /	M/S. LAXMI MEDICAL STORE MP	SRIKAR KUMAR RATH	2621/2024
189	D-WA/19631/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2622/2024
190	D-WA/19638/2024 WA/ /	SIBANI MEDICAL STORE MP	AKASH CHOUDHURY	2623/2024
191	D-WA/19631/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2624/2024
192	D-WA/19638/2024 WA/ /	SIBANI MEDICAL STORE MP	AKASH CHOUDHURY	2625/2024
193	D-WA/19634/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2626/2024
194	D-WA/19633/2024 WA/ /	M/S. LAXMI MEDICAL STORE MP	SRIKAR KUMAR RATH	2627/2024
195	D-WA/19634/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2628/2024
196	D-WA/19634/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2629/2024
197	D-WA/19642/2024 WA/ /	M/S. HOTA MEDICAL HALL, SAMBALPUR MP	SRIKAR KUMAR RATH	2630/2024
198	D-WA/19642/2024 WA/ /	M/S. HOTA MEDICAL HALL, SAMBALPUR MP	SRIKAR KUMAR RATH	2631/2024
199	D-WA/19648/2024 WA/ /	MANOJ KUMAR MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	2632/2024
200	D-WP(C)/19080/2016 WP(C)/19080/2016	RAJIBALOCHAN GOUDA MP		6078/2024
201	D-WP(C)/19428/2024 WP(C)/10863/2024	SUBHASIS SAHOO MP	SUBHASREE MOHANTY	6079/2024
202	D-WP(C)/19430/2024 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT.) CUTTACK MP	CUTTACK KULTURAL MUSEUM DIVISION, JOBRA, TPCODL, CUTTACK	6080/2024
203	D-WP(C)/12850/2024 WP(C)/7110/2024	GURU NANAK PUBLIC SCHOOL, SUNDARCANNA MP	GANAS RANJAN DHAL	6081/2024
204	D-WP(C)/19440/2024 WP(C)/ /	ORIENT PAPER MILLS, BBSR MP	DEEPAK KUMAR PANI	6082/2024
205	D-WP(C)/41050/2023 WP(C)/41050/2023	SARMILA MISHRA MP	JATINDRA KUMAR MOHAPATRA	6083/2024
206	D-WP(C)/19440/2024 WP(C)/ /	ORIENT PAPER MILLS, BBSR MP	DEEPAK KUMAR PANI	6084/2024
207	D-WP(C)/19435/2024 WP(C)/ /	SHASHANKA SEKHAR JENA MP	SURYAKANTA DASMOHAPATRA	6085/2024
208	D-WP(C)/19443/2024 WP(C)/ /	MANAGING COMMITTEE OF JAYANTI PATRA MP	HEMANT KUSHNAR SCHOOL, NAYAGARH	6086/2024
209	D-WP(C)/21600/2023 WP(C)/21600/2023	DEEPAK KUMAR PATRA MP	TANMAY MISHRA	6087/2024
210	D-WP(C)/19464/2024 WP(C)/10903/2024	NARGISH FATMA MP	DIPTI RANJAN MOHAPATRA	6088/2024
211	D-WP(C)/15592/2024 WP(C)/8439/2024	GITANJALI SETHI MP	MANOJ KUMAR KHUNTIA	6089/2024
212	D-WP(C)/3017/2024 WP(C)/1255/2024	SAGARBALA DAS MP	BASUDEV PUJARI	6090/2024
213	D-WP(C)/19472/2024 WP(C)/ /	AMIYA KUMAR BARIK MP	SUKANTA KUMAR MISHRA	6091/2024
214	D-WP(C)/19473/2024 WP(C)/ /	BICHITRA KUMAR PARIDA MP	SUKANTA KUMAR MISHRA	6092/2024
215	D-WP(C)/15454/2024	PRASANJIT SAMAL	SUBRAT MISRA	

	WP(C)/9629/2024	MP		6093/2024
216	D-WP(C)/15459/2024	A.V.ANIL KUMAR	SUBRAT MISRA	
	WP(C)/9630/2024	MP		6094/2024
217	D-WP(C)/18093/2024	PRAVAS RANJAN SARANGI	SUBHADUTTA ROURAY	
	WP(C)/10358/2024	MP		6095/2024
218	D-WP(C)/15450/2024	BINOD KUMAR SAHOO	SUBRAT MISRA	
	WP(C)/9306/2024	MP		6096/2024
219	D-WP(C)/42714/2023	RAJENDRA KUMAR SWAIN		
	WP(C)/42714/2023	MP		6097/2024
220	D-WP(C)/19488/2024	SHREE RADHAKRISHNA JEW @ GOVINDA	GOVINDA KRISHNA	
	WP(C)/ /	MP		6099/2024
221	D-WP(C)/15135/2024	DHIRA BEJ		
	WP(C)/9386/2024	MP		6100/2024
222	D-WP(C)/34177/2022	PRADEEP KUMAR PATTANAYAK	M/S. PAMI RATH, ABHISHEK MOHANTY, S.GUMANSINGH, P.MOHANTY	
	WP(C)/34177/2022	MP		6101/2024
223	D-WP(C)/1889/2017	CHANDRA MADHAB SATAPATHY		
	WP(C)/1889/2017	MP		6102/2024
224	D-WP(C)/19469/2013	CHITTARANJAN DAS	M/S.PRASANTA KU.NANDA	
	WP(C)/19469/2013	MP		6103/2024
225	D-WP(C)/19513/2024	CHITTARANJAN PANDA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		6104/2024
226	D-WP(C)/19514/2024	S.T. MINERALS PVT.LTD.,BBSR	AMITABH MISHRA	
	WP(C)/ /	MP		6105/2024
227	D-WP(C)/19531/2024	BASIL CLEAN TECH SERVICES, BBSR	SANTOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		6106/2024
228	D-WP(C)/19536/2024	TAPAN TRIPATHY	ANJAN PATNAIK	
	WP(C)/ /	MP		6107/2024
229	D-WP(C)/19545/2024	MANORANJAN KARTIK	TANMAY MISHRA	
	WP(C)/ /	MP		6109/2024
230	D-WP(C)/19542/2024	LAXMIPRIYA SWAIN	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		6110/2024
231	D-WP(C)/19549/2024	PABITRA NAYAN KARTIK	TANMAY MISHRA	
	WP(C)/ /	MP		6111/2024
232	D-WP(C)/16999/2024	MAA VAISHNODEVI NURSING COLLEGE, BILASWAP		
	WP(C)/9520/2024	MP		6112/2024
233	D-WP(C)/8827/2024	SUDHANSU SEKHAR MOHANTY	SUDHANSHU SEKHAR PRATAP	
	WP(C)/4797/2024	MP		6113/2024
234	D-WP(C)/12140/2023	SHAMIM AKHTAR	SUSANTA KUMAR DASH	
	WP(C)/12140/2023	MP		6114/2024
235	D-WP(C)/19573/2024	AKSHAYA KUMAR PANDA	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		6115/2024
236	D-WP(C)/19573/2024	AKSHAYA KUMAR PANDA	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		6116/2024
237	D-WP(C)/19575/2024	LIC HOUSING FINANCE, BBSR	UMAKANTA MISHRA	
	WP(C)/ /	MP		6117/2024
238	D-WP(C)/19578/2024	SHIBA KISHAN	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		6118/2024
239	D-WP(C)/19579/2024	ANJANA BEHERA	SUSANTA KUMAR JETHY	
	WP(C)/ /	MP		6119/2024
240	D-WP(C)/19580/2024	SWARNALATA BEHERA	AJIT KUMAR TRIPATHY	
	WP(C)/ /	MP		6120/2024
241	D-WP(C)/19583/2024	PRAVA RANJAN MISHRA	SIDHARTH MISHRA	
	WP(C)/ /	MP		6121/2024
242	D-WP(C)/19584/2024	BISWAKESH MOHAPATRA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		6122/2024
243	D-WP(C)/1365/2022	ROSHAN KUMAR BARAL	UMA CHARAN MISHRA	
	WP(C)/1365/2022	MP		6123/2024
244	D-WP(C)/19590/2024	SANTILATA SATRUSAL	LINGARAJ DASH	
	WP(C)/ /	MP		6124/2024
245	D-WP(C)/19589/2024	JATINDRA SAHU	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		6125/2024
246	D-WP(C)/16088/2024	ANURAKTA JENA	SOURAV DAS	
	WP(C)/8804/2024	MP		6126/2024

247	D-WP(C)/13912/2024 WP(C)/8047/2024	DUTTI SAHOO MP	PRABHAT KUMAR PRAHARAJ	6127/2024
248	D-WP(C)/38160/2023 WP(C)/38160/2023	ALOK KUMAR SETH MP	LAXMIKANTA MOHANTY	6128/2024
249	D-WP(C)/19607/2024 WP(C)/ /	MOUSUMIMALA CHOUDHURY MP	JANGYA PRAKASH PARIDA	6129/2024
250	D-WP(C)/39392/2023 WP(C)/39392/2023	MAHENDRA KUMAR PATI MP	BIDYADHAR PRADHAN	6130/2024
251	D-WP(C)/14771/2024 WP(C)/8154/2024	CHANCHALA PANDA MP	LAXMIKANTA MOHANTY	6131/2024
252	D-WP(C)/19613/2024 WP(C)/ /	BISHNU CHARAN SETHY MP	JAYANTA KUMAR KHANDAYATRAY	6132/2024
253	D-WP(C)/19615/2024 WP(C)/ /	M/S. ATC TELECOM INFRASTRUCTURE PVT. LTD. MP	VIJAY KUMAR MUMBAI	6133/2024
254	D-WP(C)/19619/2024 WP(C)/ /	K.ANURADHA MP	LALIT KUMAR MAHARANA	6134/2024
255	D-WP(C)/19624/2024 WP(C)/ /	ASWINI KUMAR PRADHAN MP	NIRANJAN LENKA	6136/2024
256	D-WP(C)/126/2022 WP(C)/126/2022	KRUSHNA CHANDRA PATRA MP	GYANENDRA CHANDRA SWAIN	6137/2024
257	D-WP(C)/19635/2024 WP(C)/ /	M/S.SAMEER AUTO WORKS, BBSR MP	SOMANATH MISHRA	6138/2024
258	D-WP(C)/19641/2024 WP(C)/ /	SANKRESWAR PANDA MP	BISWAJIT NAYAK	6139/2024
259	D-WP(C)/19643/2024 WP(C)/ /	PRAMITA MAHANANDIA MP	TEJ KUMAR	6140/2024